## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.51/BB/17	-	Admission	230-232	JDA Software Pvt. Ltd.	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

**SIGNATURE** 

IN 1. S. VIVEKANANDA

petitioner

FOR S. VIVEKANANDA (VGB ASSOCIATES)

Counsel for petitioner is present. Heard him.

The matter is listed today for admission.

For consideration, list it on 17.08.2017.

MEMBER (J)

MEMBER (T)